

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JANUARY 2018**

Sl. No.	Nature	Opening balance as on 01.01.2018	Institution	Restored Cases	Backlog Instituted Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to Tribunal	Disposal	Total Disposal	Total Pendency as on 31.01.2018
MAIN CIVIL CASES											
1	WP	399		4		4			33	33	370
2	WA	484	84	1		85			16	16	553
3	WPC	4353	314	8		322			332	332	4343
4	WPL	1015	25			25			53	53	987
5	WPS	11241	1135	6		1141			1419	1419	10963
6	WPT	449	27	2		29			23	23	455
7	WPCR	755	61	1		62			29	29	788
8	WPPIL	133	12			12			5	5	140
9	WP 227	1172	107	2		109			89	89	1192
10	WPHC	3	5			5			1	1	7
A	TOTAL (1 to 10)	20004	1770	24	0	1794	0	0	2000	2000	19798
1	FA	2672	81	6		87			21	21	2738
2	FAM	533	23	5		28			18	18	543
3	SA	5862	59	2		61			14	14	5909
4	MA	311	13			13			10	10	314
5	MAC	5776	217	2		219			209	209	5786
6	CR	248	13	1		14			5	5	257
7	MCC	236	80	4		84			73	73	247
8	COMP APPEAL	13				0				0	13
9	COMP PET	26				0			2	2	24
10	EP	5				0				0	5
11	TPC	51	9			9			8	8	52
12	CONC	1				0				0	1
13	CONT	433	91			91			80	80	444
14	ITR	3				0				0	3
15	ITA	4				0				0	4
16	CER	0				0				0	0
17	ARBA	110	6	1		7			3	3	114
18	ARBAP	0	1			1				0	1
19	TAXC	91	6			6			11	11	86
20	REVP	87	13			13			11	11	89
B	TOTAL (1 to 24)	16462	612	21	0	633	0	0	465	465	16630
TOTAL (A+B)		36466	2382	45	0	2427	0	0	2465	2465	36428
MAIN CRIMINAL CASES											
1	CRREF	2				0				0	2
2	CRA	13349	180			180			151	151	13378
3	CRR	4486	149			149			51	51	4584
4	MCRC	1013	988	1		989			556	556	1446
5	MCRCA u/s 438 CrPC	357	137			137			157	157	337
6	CONTR	8				0				0	8
7	CRMP	2232	221	1		222			118	118	2336
8	TPCR	12	1			1			1	1	12
9	ACQA	1531	17	1		18			33	33	1516
C	TOTAL=(1 to 9)	22990	1693	3	0	1696	0	0	1067	1067	23619
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		59456	4075	48	0	4123	0	0	3532	3532	60047
PENDECNY INCREASE/ DECREASE		59456	INCREASE (+591)								60047


 (Mamta Shukla)
 Additional Registrar (J)